

**SENIOR LECTORER IN WEAVING**

\*932. **Shri P. Subba Rao**: Will the Minister of Education be pleased to state:

(a) since how long the post of Senior Lecturer in weaving in the Polytechnic Institute, Delhi, has been lying vacant;

(b) what steps Government propose to take to fill up the vacancy and when it is likely to be filled up; and

(c) whether students in Textile Technology of III year have to continue their course of studies after April, 1952 consequent on the above said post being kept vacant for a long time?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The post has been lying vacant since 10th July, 1952.

(b) The recruitment to the post has been entrusted to the Union Public Service Commission, who have advertised it, calling for applications by the 22nd November, 1952. Subject to the availability of a suitable candidate, the appointment is expected to be made by December.

(c) Yes. It is likely that the students of the III year National Diploma Course in Textile Technology have to continue the course of studies till the middle of May, 1953.

**HOUSES OF STATES OF RAJASTHAN IN NEW DELHI**

\*933. **Shri Bheekha Bhai**: Will the Minister of States be pleased to state:

(a) whether there are any houses of covenanting States of Rajasthan in New Delhi;

(b) if so, the number and names of such houses;

(c) whether they are occupied by the State Government of Rajasthan or by the Central Government; and

(d) if by the latter, the terms and agreements between the Rajasthan Government and the Central Government, if any?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) Six. Jaipur House, Bikaner House, Kotah House, Jaisalmer House, Dholpur House and Bharatpur House.

(c) These houses are mostly occupied by the Central Government.

(d) The terms and conditions of the lease have not yet been finalised.

**RETRANSFER OF VILLAGES TO BOMBAY**

\*934. **Shri Madhao Kaddi**: Will the Minister of States be pleased to state:

(a) whether any representation was received by Government for the retransfer to Bombay State of 104 villages merged in Hyderabad State two years ago as part of an agreement on readjustment of enclaves between the two States; and

(b) if so, what Government propose to do in the matter?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) I would like to draw the attention of the hon. Member to the clarification made in reply to question No. 822, by Shri Pataskar on the 13th June, 1952. The question of retransfer of these villages does not, therefore, arise.

**RESEARCH SCHEMES**

\*935. **Shri K. C. Sodhia**: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state what research schemes in the universities are being financed by the Council of Scientific and Industrial Research?

(b) What amount is being paid for this purpose to each university during the current year?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A statement giving the required information is laid on the Table of the House [See Appendix V, annexure No. 38.]

**AGRICULTURAL LAND UNDER MILITARY USE (KASHMIR)**

\*936. **Sofi Mohd. Akbar**: Will the Minister of Defence be pleased to state:

(a) the total number of cases to whom compensation is due in Jammu and Kashmir State with regard to the agricultural lands under Military use; and

(b) how many of these cases have been paid compensation till now and how many are yet to be paid?

The Deputy Minister of Defence (Shri Satish Chandra): (a) 709.